

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1873
TO BE ANSWERED ON 19.12.2022**

MIGRANT LABOURERS FROM NEIGHBOURING COUNTRIES

**†1873. SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):
SHRI JAGANNATH SARKAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any scheme is being implemented by the Government to regulate migrant labourers coming from neighbouring countries like Bangladesh, Nepal etc.;**
- (b) whether the Government has a list of the exact number of such migrant labourers of neighbouring countries; and**
- (c) if so, the details of employment provided during each of the last three years, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): Government of India is not implementing any specific scheme for regulating the migrating labourers from neighbouring countries such as Bangladesh, Nepal etc.

However, the data related to Employment Visa issued to foreigners belonging to neighbouring countries during the period from 01.01.2019 to 08.12.2022 is enclosed at Annexure.

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Annexure

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Un-starred question no. 1873 for answer on 19.12.2022 regarding Migrant Labourers from Neighbouring Countries

Employment Visa issued to foreigners belonging to neighbouring Countries during the period from 01.01.2019 to 08.12.2022 .

| Sl. No. | Nationality | 2019 (Full Year) | 2020 (Full Year) | 2021 (Full Year) | 2022 (Upto 08.12.2022) |
|---------|-------------|---------------------|---------------------|---------------------|---------------------------|
| 1 | Afghanistan | 15 | 4 | 4 | 1 |
| 2 | Bangladesh | 431 | 141 | 155 | 373 |
| 3 | China | 9878 | 1151 | 1836 | 2118 |
| 4 | Myanmar | 216 | 59 | 18 | 42 |
| 5 | Sri Lanka | 2528 | 750 | 577 | 1210 |

Nepal and Bhutan nationals do not require Indian Visa to enter India.
